

(d) if so, the reasons therefor and the action contemplated by the Government against the officials responsible therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) No shortage of coal stock beyond the prescribed permissible limit of 5% of the book stock was found in the company during the year 1990-91.

(b) to (d) Do not arise in view of the answer given to part (a) of the question.

#### Manufacturing of Car

4396. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the attention of the Government have been invited to the news item captioned "Car market seen heading for shakeout" appearing in 'The Economic Times' dated February 20, 1997;

(b) if so, the facts of the matter reported therein;

(c) the reaction of the Government thereto; and

(d) the steps being taken by the Government to see that there is no glut in the cars manufactured in India ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir.

(b) Production of cars increased from 264,368 in 1994-95 to 348,242 in 1995-96. A similar growth is expected in the current year. There is no immediate prospect of a glut in the market.

(c) and (d) The passenger car industry has been delicensed.

As such the production of cars will be governed by the free play of market forces.

#### Salaries to NTC Workers

4397. SHRI MADHAVRAO SCINDIA :  
SHRI GORDHANBHAJAVIA :  
SHRI SATYAJITSINH DULIPSINH GAIKWAD :  
SHRI JAGAT VIR SINGH DRONA :  
SHRI K. PARASURAMAN :  
SHRI MULLAPALLY RAMACHANDRAN :

Will the Minister of TEXTILES be pleased to state :

(a) the annual production capacity of each NTC mill;

(b) the number of NTC mills lying closed/idle at present, State-wise;

(c) the number of NTC mill workers who have not been paid their salaries and dues since last three months, State-wise; and

(d) the steps taken by the Government to clear the arrears of dues of workers and revive these mills ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) A statement-I indicating the installed capacity of each of the mills under NTC is attached.

(b) No mill under NTC is lying closed as per the provisions of the Industrial Disputes Act. However, due to acute shortage of working capital, there is cessation of activities in 41 mills under NTC. Two number of such mills State-wise is given in the attached statement-II.

(c) The workers/employees of NTC have received their wages/salaries till the month of December, 1996. Wages and/salaries for the months of Jan. and Feb. have not been paid. Efforts are being made to disburse as early as possible.

(d) The Government approved a revised Turn Around Plan in May, 1995 involving modernisation of 79 mills at an outlay of Rs. 2005.72 crores. Since 8 out of the 9 subsidiaries have been declared sick and are under reference to the BIFR the Turn Around Plan was sent to the bench for consideration. The funds for the Plans were to be met out of the proceeds of sale of surplus lands and assets of NTC mills. It has been indicated in my statement made in the Lok Sabha on 3rd March, 1997 that 80% of the sale proceeds are to come from the lands located in the mills in Mumbai. No positive response has yet been received from the Govt. of Maharashtra. The BIFR also has not approved the revised Turn Around Plan for the eight subsidiaries of NTC on account of the interpretation given by the BIFR on the question of net worth becoming positive. It is not practical to implement the revised Turn Around Plan in the absence of funds and also approval of BIFR. Against this background, the NTC has reviewed the unitwise viability taking into account the concessions agreed to by the Govt. in 1995 and the concept of net worth becoming positive. The report of NTC(H.C.) is presently under consideration of the Government

Meanwhile, Government have been meeting the shortfall faced by NTC in payment of wages, salaries and bonus to the workers/employees of NTC, pending a final decision on the revival and rehabilitation of NTC mills.

**Statement-I**

Sl. No.	Name of the Mills	Installed Capacity (As on 31.12.96)		1	2	3	4
		Spindles	Looms				
1	2	3	4				
<b>Andhra Pradesh</b>							
1.	Adoni Cotton Mills	20800	0				
2.	Anantpur Cotton	29596	0				
3.	Azamjahi Mills	34688	0				
4.	Nataraj Mills	17520	0				
5.	Netha Spg. & Wvg.	16112	0				
6.	Tirupathi Cotton	27860	0				
		146576	0				
<b>Assam</b>							
7.	Associated Indus.	20984	0				
<b>Bihar</b>							
8.	Bihar Co-operative	15200	0				
9.	Gaya Cotton	17600	0				
		32800	0				
<b>Delhi</b>							
10.	Ajudhia Textile	27684	260				
<b>Gujarat</b>							
11.	Ahmd. Jupiter	41664	696				
12.	Ahmd. New Textile	33616	792				
13.	Himadri Textile	18400	384				
14.	Jehangir Textile	33160	656				
15.	Mahalaxmi	28616	624				
16.	New Manckchowk	32552	550				
17.	Petlad Textile	19240	441				
18.	Rajkot Textile	16160	268				
19.	Rajnagar Mills	50268	1096				
<b>Karnataka</b>							
20.	Rajnagar Mills 2						
21.	Virangam Textile					22980	512
						296656	6019
<b>Kerala</b>							
22.	Minerva Mills					32486	373
23.	MSK Mills					18280	96
24.	Mysore Mills						
25.	Sree Yallamma					29264	0
						80030	469
<b>Maharashtra</b>							
26.	Alagappa Textile Mills					49532	0
27.	Cannanore Spg. Mills					24300	0
28.	Kerala Laxmi					41328	0
29.	Parvathi Mills					25400	180
30.	Vijaymohini					28796	0
						169856	180
31.	Apollo					37852	230
32.	Aurangabad					21656	0
33.	Barshi					19520	0
34.	Bharat					41584	456
35.	Chalisingaon					25664	302
36.	Dhule					40708	491
37.	Digvijay					31576	524
38.	Elphinstone					54648	935
39.	Finlay					72668	958
40.	Gold Mohur					66652	1142
41.	India United No. 1					38604	546
42.	India United No. 3					33232	523

1	2	3	4	1	2	3	4
43.	India United No. 5	25364	288	70.	Kalyanmal	19888	340
44.	India United No. 6	0	0	71.	New Bhopal Tex.	18600	108
45.	Indu United - 2	24336	512	72.	Swadeshi Indore	15600	108
46.	Indu United - 4					124792	1704
47.	Jam	27880	0	<b>Orissa</b>			
48.	Jupiter	59644	824	73.	Orissa Cotton	24668	0
49.	Kohinoor - 2			<b>Pondicherry</b>			
50.	Kohinoor - 3			74.	Mahe Mills	30240	0
51.	Kohinoor Mills 1	28216	192	75.	Sri Bharthi	17600	96
52.	Madusudan	95412	1534	76.	Swadeshi Cotton	23328	0
53.	Model Mill	30128	446			71168	96
54.	Mumbai	39152	649	<b>Punjab</b>			
55.	Nanded	40712	192	77.	Dayalbagh Spg. & Wvg.	18360	0
56.	New City	56260	623	78.	Kharar Textile	25220	0
57.	New Hind	33496	441	79.	Panipat Woollen	5600	48
58.	Podar Mills	45116	240	80.	Suraj Textile	19696	0
59.	Podar Process	0	0			68876	48
60.	R.B.B.A. Mills	23184	145	<b>Rajasthan</b>			
61.	R.S.R.G. Mills	13120	260	81.	Edward	19080	370
62.	Savatram Mills	14464	164	82.	Mahalaxshmi	15640	300
63.	Shree Sitaram	28360	0	83.	Shree Bijay Cotton	22172	0
64.	Tata Mills	28600	348	84.	Udaipur Cotton	25180	0
65.	Vidharbha	19000	168			82072	670
		1116808	13133	<b>Tamilnadu</b>			
<b>Madhya Pradesh</b>				85.	Balaramavarma	25376	0
66.	Bangal Nagpur	28232	568	86.	C.S. & W.	74656	0
67.	Burhanpur Tapti	7040	244	87.	Cambodia	40704	0
68.	Hira	18000	0	88.	Coimbatore Murugan	22800	96
69.	Indore Malwa	17432	336	89.	Kaleeswarar - A	31472	0

1	2	3	4
90.	Kaleeswarar - B	37664	0
91.	Kishnaveni	25148	0
92.	Omparasakthi	25448	0
93.	Pankaja	29800	0
94.	Pioneer	24624	0
95.	Somasundaram	25744	0
96.	Sri Rangavilas	42968 (Rotors)	0
97.	Sri Sarada	29960	144
		436364	336

**Uttar Pradesh**

98.	Atherton	31528	697
99.	Bijli	24800	0
100.	Laxmi Rattan	40616	819
101.	Lord Krishna	44392	307
102.	Muir	37136	1106
103.	New Victoria	30272	756
104.	Raebareli Tax	10472	0
105.	Sri Vikram	13648	0
106.	Swadeshi Kanpur	34580	864
107.	Swadeshi Mau	19992	0
108.	Swadeshi Naini	51384	0
		338820	4549

**West Bengal**

109.	Arati Cotton	21320	0
110.	Banarsi	14704	298
111.	Bengal Fine - 1	27720	0
112.	Bengal Fine - 2	12960	0
113.	Bengal Luxmi	30516	0

1	2	3	4
114.	Central Cotton	35464	534
115.	Jyoti weaving	0	160
116.	Laxminarayan	29132	0
117.	Manindra B.T.	19076	180
118.	Rampooria	24952	298
119.	Shree Mahalaxmi	15640	300
120.	Sodepore Cotton	11508	0
		242992	1770
Total		3281148	29234

**Statement-II***Number of the Mills with cessation of Activity*

Name of the State	No. of the Mills
1. Delhi	1
2. Uttar Pradesh	7
3. Madhya Pradesh	4
4. Maharashtra	2
5. Gujarat	9
6. Andhra Pradesh	5
7. Assam	1
8. Bihar	1
9. Orissa	1
10. West Bengal	10

**Agricultural Rural Debt Relief Scheme, 1990**

4398. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of FINANCE be pleased to state :

(a) the number of farmers and rural artisans benefitted by the Agricultural and Rural Debt Relief Scheme, 1990, State-wise;

(b) the total amount sanctioned and released so State-wise;